

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

(20)

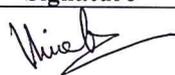
PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 48/97/HDB/2017
NAME OF THE COMPANY	Swarnaandhra IJMII Integrated Township Development Company Private Limited and others
NAME OF THE PETITIONER(S)	Swarnaandhra IJMII Integrated Limited
NAME OF THE RESPONDENT(S)	Swarnaandhra IJMII Integrated Township Development Company Private Limited and others
UNDER SECTION	97

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
VIVEK GANESH for IJM (INDIA) Infrastructure Hld.	Advocate	vivekanassociates14@gmail.com 9495968289	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
J. Prabhakar Rekha Kumari	Advocates	rekhaattorneys@gmail.com 9849806570	

Enclosed Order Sheet

Heard Shri Vivek Ganesh, Learned Counsel for the Petitioner and Ms Rekha Kumari, Learned Counsel for Shri J. Prabhakar, Learned Counsel.

The Learned Counsel for the Respondents requested one weeks' time to file their replies. She is directed to file her reply well before the next date of hearing by serving a copy to the other side. Post the case on 20.10.017.


Member (T)


Member (J)